

W.P.(C) No.16579 of 2020

04.18.08.2020

Heard Mr. Ishwar Mohanty, learned counsel for the petitioner and Mr. M.S. Sahoo, learned A.G.A. for the State-opposite party.

Learned A.G.A. for the State-opposite party submits that the issue raised in this writ petition filed by the petitioner Prafulla Samantara has already been agitated in W.P.(C) Nos.7966 of 2013, 13371 of 2012 & 16216 of 2019. He further submits that he will file a specific affidavit giving the district wise data of the persons who are not having ration card and distributed the food grains under the Schemes of the State Government as well as Central Government sponsored Schemes and also what special steps are being taken by the Government to ensure the nutritional needs of children and pregnant women in the districts of Bolangir, Kalahandi, Rayagada, Koraput, Mayurbhanj, Nabarangpur, Nuapada, Boudh, Bargarh, Kandhamal, Keonjhar and Malkangiri.

In view of the above submissions, list this matter on 09.09.2020 along with W.P.(C) Nos.7966 of 2013, 13371 of 2012 & 16216 of 2019.

(Mohammad Rafiq)
Chief Justice

(Dr. B.R. Sarangi)
Judge